## Officers and Soldiers Killed during Kargil War

## †2758. SHRI GOPALSINH G. SOLANKI:

### SARDAR BALWINDER SINGH BHUNDAR:

#### SHRI RAJ MOHINDER SINGH:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of officers and soldiers who laid down their lives during the Kargil war:
  - (b) the details thereof, State-wise, and
  - (c) the schemes made for their families by Government?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (c) The details of officers and soldiers who laid down their lives during the Kargil conflict are as follows:

	Officers	Junior Commissioned Officers (JCOs)	Other Ranks 473 2	Total	
Army Personnel killed	26	23		522 5	
Air Force Personnel killed	3	<del>-</del> .			
Total	29	23	475	527	

Statewise details are attached in statement. (See below).

A comprehensive welfare package has been provided to the next of kin of the Armed Forces Personnel killed in the Kargil conflict. This includes exgratia lumpsum compensation of Rs. 10 lakhs; liberalised special family pension on the basis of last pay drawn by the deceased solider; and death gratuity and family gratuity as per specified rates, as applicable. Apart from the above, the following assistance has been provided from the National Defence Fund; Rs. 5 lakhs for dwelling unit; Rs. 1 lakh per child for Education upto two children per family; Rs. 1.20 lakhs for needy parents who were dependent on the deceased soldiers. An additional ex-gratia amount of Rs. 30,000 has also been provided from the Army Central Fund. The Ministry of Petroleum and Natural Gas has separately earmarked LPG dealerships/distributiorships for allocation to the next of kin of the Armed Forces Personnel killed.

<sup>†</sup>Original notice of the question was received in Hindi.

# 19 APRIL, 2000

## RAJYA SABHA

Statement
Statewise Details of Battle Casualities of Kargil Conflict

S1.	Name of States	Officers	JCOs	ORs	Officers	ORs	
No.			(Army)			(Air Force)	
1	2	3	4	5	6	7	
1.	AP	1		4		1	
2.	Arunachal Pradesh	_		2			
3.	Assam	1		2			
4.	Bihar	1	1	15	_		
5.	Delhi	4				_	
6.	Gujarat		_	8			
7.	Haryana		2	56			
8.	HP	2	1	38			
9.	J & K	1	5	63			
10.	Karnataka			4			
11.	Kerala	3		6	<del></del>	_	
12.	Maharashtra		1	6			
13.	Manipur			5			
14.	Meghalaya	1					
15.	Mizoram			1		_	
16.	MP	1		3			
17.	Nagaland	1	_	1			

1 2	3	4	5	6	7
18. Nepal			21		
19. Orissa	<del></del>		6		1
20. Punjab	1	5	39		
21. Rajasthan	1	5	47	l	
22. Tamil Na <b>d</b> u	1		3	1	
23. UP	6	2	138	. 1	~
24. West Bengal	1	I	5		
Total	26	23	473	3	2

## **Appointment of National Security Advisor**

2759. SARDAR BALWINDER SINGH BHUNDAR: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government are considering to appoint a full time National Security Advisor as suggested by Kargil Review Committee;
  - (b) if so, what time frame has been fixed; and
  - (c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (c) The Government has in view of the importance and sensitivity of the subject relating to the Report of the Kargil Review Committee and after careful consideration of its recommendations and other relevant aspects decided that the national security system in its entirety be thoroughly reviewed by a Group of Ministers headed by the Home Minister with Raksha Mantri. External Affairs Minister and Finance Minister as its members.

# Attack on Indian Positions/Security Headquarters

2760. SHRI C. M. IBRAHIM: Will the Minister of DEFENCE be pleased to state: